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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 2070 of 2000

New Delhi, this the 9th day of August, 2001

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

Harish Kumar Sharma,
S/o Late Shri Harkesh Singh,
R/o H.N.10, Bihari Park,
Devli Road, New Delhi.
(By Advocate: Shri K.D. Sharma)

-APPLICANT

Versus

1. The Chief Secretary,
Govt. of National Capital Territory,
Delhi. Sham Nath Marg, Delhi.
2. Secretary Services,
Govt. of National Capital Territory,
Delhi. Sham Nath Marg, Delhi.
3. Director of Education,
Delhi Old Sectt. Delhi.
(By Advocate: Shri Vijay Pandita)

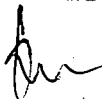
-RESPONDENTS

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (Judl)

Applicant in this case has challenged an order dated 26th July, 1992 whereby applicant's request for compassionate appointment had been rejected. Applicant has also submitted an application for condonation of delay contending that there is no hard and fast rule about limitation in such cases. However, applicant submits that after final order dated 26.7.92, he had been making representations to the respondents. Respondents have finally passed a cryptic order on 25.1.99. According to applicant, he has the right to challenge the last order 25.1.99 and that the O.A. is well within time.

2. I have gone through the order dated 25.1.99. This order also shows that representations of the applicant had been considered several times but his request could not be acceded to keeping in view the sound



financial position of the family. Though the department has considered the representations and entertained the same on merits, the limitation would count from the earlier rejection in this case, since the letter dated 25.1.99 only repeats the earlier rejections. So applicant cannot claim that limitation period has been extended by this order. Thus I find that this application is badly barred by time. It is a well settled law that repeated representations do not extend the limitation period. Hence OA has no merit and the same is hereby dismissed. No costs.


(KULDIP SINGH)
MEMBER(JUDL)

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